

**BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA
CORRIGENDUM**

**CORRIGENDUM
TO
ADJUDICATION ORDER Ref. No. Order/MS/BK/2026-27/32494**

1. Whereas, an Adjudication Order No. Order/MS/BK/2026-27/32494 dated July 17, 2026 (hereinafter referred to as 'Order') has been passed in the matter of Trading in Illiquid Stock Options at BSE in respect of Sonia Chadha.
2. The PAN of the Noticee captured in the said Order at Paragraph 32, Page 12, has been inadvertently mentioned as "**ACPC8962H**" instead of "**AACPC8962H**".
3. Accordingly, the PAN in the said Order appearing at page 12, shall be read as "**AACPC8962H**".
4. The order bearing Ref. No. Order/MS/BK/2026-27/32494 shall always be read with this 'Corrigendum' and other contents of the Order shall remain unchanged.
5. A copy of this Corrigendum shall be served upon the Noticee, and also to the Securities and Exchange Board of India.

**DATE: July 17, 2026
PLACE: MUMBAI**

**MEDHA SONPAROTE
ADJUDICATING OFFICER**